POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF PARAAN LIMITED

Registered Office:FF-55, Avishkar Complex, Old Padra Road, Vadodra-390015

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Kailash Hardattrai Biyani and Mr Kishore Mohatta (referred as "The Acquirers"). On Friday 23rd November, 2007, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulation 10& 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 5000 (Five thousand only) equity shares, representing 20% of the total issued & subscribed equity share capital and the voting equity share capital of Paraan Ltd. at a price of Rs. 180/- (Rupees One eighty only) per Fully paid up equity share payable in cash, followed by corrigendum to the Public Announcement dated 6th February, 2008. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 18th March 2008. The details are as under:

1.	Name of the Target Company	: Paraan Ltd.
2.	Name of the Acquirer	: Mr. Kailash Hardattrai Biyani and Mr. Kishore Mohatta
3.	Name of the Manager to the Offer	: Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	: Intime Spectrum Registry Limited
5.	Other details a. Date of opening of the offer b. Date of closing of the offer	 : 12th February 2008 Tuesday : 03rd March 2008 Monday
6.	Details of Acquisition	:

Sl. No	Item	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 180/- per fully paid up shares		Rs. 180/- per fully paid up shares	
2.	Shareholding of Acquirers (No. & %) before Share Purchase Agreement.	Nil	Nil		
3.	Shares Acquired by way of Share Purchase Agreement (No. & %)	No. of Shares	%	No. of Shares	%
		9365	37.46	9365	37.46
4.	Shares acquired in the open offer	No. of Shares	%	No. of Shares	%
	(No. & %)	5000	20	2100	8.40
5.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 9,00,000/-		Rs.3,78,000/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7.	Post offer shareholding of the	No. Of Shares	%	No. Of Shares	%
	Acquirer (No & %)	14365	57.46	11465	45.86
8.	Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre offer	Post offer
	No. of Shares:	15635	10635	15635	13535
	Percentage:	62.54	42.54	62.54	54.14

7.	Status of Escrow account whether released or not	: The amount in the Escrow Account shall be released in due course of time.
8.	Payment of interest, if any to shareholders along with details thereof	: Not Applicable
9.	Status of investors complaints received if any	: Nil

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirer by the manager to the offer:

Vivro Financial Services Private Limited
Contact Person: **Mr. Tushar Ashar**
Manu Mansion,16/18 Shahid Bhagatsingh Road,
Opp. Old Custom House, Fort, Mumbai-400023
Tel: +91-22-22657364, Fax: +91-22-22658406
E-Mail: tushar.ashar@vivro.net

For and On behalf of the Acquirers
(Kailash Hardattrai Biyani)
(Kishore Mohatta)

Place: Mumbai
Date: 19/4/2008